GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1098 TO BE ANSWERED ON 25.07.2025

RAN UMBRELLA SCHEME

1098. SHRI E T MOHAMMED BASHEER:

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note that all grants under the Rashtriya Arogya Nidhi (RAN), RAN Umbrella Scheme and Health Minister's Discretionary Grants have been stopped after announcement of an online platform for helping poor patients to get treatment; (b) if so, the details thereof;
- (c) whether the Government has taken note that under the Umbrella Scheme, only 14 hospitals were approved in the whole country, including Sree Chitra and that the system of giving and renewing 50 lakh advances has now stopped;
- (d) if so, the details thereof;
- (e) whether the Government has taken note that many poor patients earning less than 1,400 per month cannot use the online RAN because hospitals are not accepting it and no notices are put up to inform patients;
- (f) if so, the details thereof; and
- (g) the steps taken by the Government to ensure that hospitals like Sree Chitra, which have RAN committees and online approval systems, can continue giving financial help?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PRATAPRAO JADHAV)

- (a) & (b) The grants under the Rashtriya Arogya Nidhi (RAN), RAN Umbrella Scheme and Health Minister's Discretionary Grant (HMDG) are implemented seamlessly in both modes i.e. offline and online, without any interruption, even after announcement of an online platform for helping poor patients to get treatment.
- (c) & (d) The Umbrella Scheme of Rashtriya Arogya Nidhi (RAN), along with the Health Minister's Discretionary Grant (HMDG) scheme, was on boarded onto the National Health Authority (NHA)'s IT platform on 01.06.2021. Since then, 108 hospitals/institutes have been integrated into the platform for the online implementation of the RAN/HMDG schemes.

With regard to the provision and renewal of advances of ₹50 lakh, it is informed that the individual hospital-based revolving fund account system has been replaced by a Child-Parent Accounting System. A designated bank account operated by AIIMS, New Delhi functions as the Parent Account, into which funds are transferred through sanction orders issued by this Ministry. This Parent Account is linked to Child Accounts maintained by the respective hospitals. Financial assistance for patient treatment under the RAN/HMDG schemes, processed through the NHA's IT platform, is released exclusively through this Child-Parent Accounting System.

(e) & (f) Antyodaya beneficiaries from States/UTs where National Food Security Act (NFSA) data has been integrated with the National Health Authority's (NHA) IT platform, as well as PM-JAY beneficiaries requiring treatment not covered under PM-JAY, are eligible to avail benefits under the Umbrella Scheme of Rashtriya Arogya Nidhi (RAN) through the online mode.

Hospital authorities well versed with the provisions of the scheme's guidelines, process proposals for financial assistance through the NHA's IT platform in accordance with the existing guidelines.

(g) The scheme is implemented in both online and offline modes. Accordingly, the respective hospitals may continue to provide financial assistance to eligible patients through either mode, as applicable, in accordance with the instructions and provisions outlined in the scheme guidelines.
